

| Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited |  |                           |                |                           |   |                                     |                             |                        |                       |                            |  |                              |                                    |  |
|---|--|---------------------------|----------------|---------------------------|---|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| Date of commencement of CIRP: 17/07/2025  |  |                           |                |                           |   |                                     |                             |                        |                       |                            |  |                              |                                    |  |
| List of creditors as on 23/12/2025  |  |                           |                |                           |   |                                     |                             |                        |                       |                            |  |                              |                                    |  |
| Operational Creditor (Other than Employees, Workmen and Govt. Dues)                 |  |                           |                |                           |   |                                     |                             |                        |                       |                            |  |                              |                                    |  |
| Sl. No.   | Name of creditor                                 | Details of claim received |                | Details of claim admitted |   |                                     |                             |                        |                       |                            |  |                              | Remarks, if any                    |  |
|   |  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim   | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification |  |
| 1   | Aurangabad Distillery Ltd.                       | 25-07-2025                | 4,67,99,999    | -                         | Operational Creditor (Other than Employees, Workmen and Govt. Dues) | -                                   | -                           | NA                     | -                     | -                          | -  | 4,67,99,999                  |                                    |  |
| 2   | B N Mandhare & Associates                        | 31-07-2025                | 48,27,786      | -                         | Operational Creditor (Other than Employees, Workmen and Govt. Dues) | -                                   | -                           | NA                     | -                     | -                          | -  | 48,27,786                    |                                    |  |
| 3   | New Phaltan Sugar Works Distillery Division Ltd. | 25-07-2025                | 6,25,10,958    | -                         | Operational Creditor (Other than Employees, Workmen and Govt. Dues) | -                                   | -                           | NA                     | -                     | -                          | -  | 6,25,10,958                  |                                    |  |
| 4   | V.G. Naikawadi & Co.                             | 30-07-2025                | 58,25,418      | -                         | Operational Creditor (Other than Employees, Workmen and Govt. Dues) | -                                   | -                           | NA                     | -                     | -                          | -  | 58,25,418                    |                                    |  |
| 5   | AB Mauri India Private Limited                   | 29-07-2025                | 6,83,36,600    | 6,83,36,600               | Operational Creditor (Other than Employees, Workmen and Govt. Dues) | -                                   | -                           | NA                     | -                     | -                          | -  | -                            |                                    |  |
|   |  |                           | 18,83,00,761   | 6,83,36,600               | -   | -                                   | -                           | -                      | -                     | -                          | -  | 11,99,64,161                 |                                    |  |

Notes:

As no documents / data is yet provided by Suspended Board of Directors to the Deemed RP / IRP, the Deemed RP / IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the Deemed RP / IRP has Preliminary admitted the claim of the claimant. Further the Deemed RP / IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.